

(b) The State Govt. have utilised an amount of Rs. 297.00 lakhs upto the 31st March, 1977 out of the advance Plan assistance of Rs. 305.00 lakhs sanctioned during 1976-77.

(c) During 1977-78, the State Government had requested for an assistance of Rs. 128.06 crores. Central Govt. have allocated advance Plan assistance of Rs. 29.31 crores. In addition, 10,000 tonnes of wheat and 10,000 tonnes of rice have been offered for free distribution as gratuitous relief. Short-term loan of Rs. 2 crores has also been made available after the occurrence of cyclone. The State Government are expected to utilise the funds for the purpose for which these have been sanctioned.

(d) The State Government appreciated the promptness with which Central assistance was given. However, they have also requested for additional Central assistance for various purposes like (i) irrigation houses and roads, (ii) huts and (iii) revenue losses. Their request is under consideration.

Working of D.M.S.

3517. SHRI MOHAN LAL PIPIL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the Delhi Milk Scheme is running at a loss, if so, the reasons thereof;

(b) whether any subsidy is granted by Government to this undertaking; if so, the total amount of subsidy extended during the last three years; and

(c) whether it is proposed to examine the working of this undertaking with a view to eliminating these losses, and if so, the details thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir. The Delhi Milk Scheme has been incurring losses every year since its inception, except for the year 1969-70

and 1970-71, when the Scheme earned some profit. The principal reason for the loss is that the sale prices of milk marketed by the Scheme have been lower than the actual cost of production.

(b) No direct subsidy is granted by Government. All expenditure on the D.M.S. is met out of general revenues. Its receipts are likewise credited to the general receipts of the Government of India.

(c) A proposal for revision of the sale price of milk marketed by the D.M.S. is under consideration of the Government. Besides, the proposals to streamline the working of the D.M.S. are also under consideration.

Admission in M.A. in Delhi University

3518. SHRI DURGA CHAND: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that 40 per cent marks as minimum are required for seeking admission in M.A. in most of the subjects like Political Science, Philosophy, Hindi etc. in the Delhi University whereas 45 per cent marks as minimum are required for seeking admission in M.A. History in the same University;

(b) if so, what are the reasons for discrimination;

(c) whether Government are aware of great resentment among the students seeking admission in M.A. History on this account; and

(d) if so, what steps are being taken to prescribe 40 per cent marks for admission in M.A. in History?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) Eligibility requirements for admission to a course are determined